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Title : 12.20 hrs.

SUBMISSIONS BY MEMBERS

(i) Re: Need to restore the allotment quota of foodgrains and electricity from Central Pool to Kerala.

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SHRI N.N. KRISHNADAS (PALGHAT): Sir, my notice is on a different matter.

SHRI P.C. THOMAS (MUVATTUPUZHA): On a similar matter, I have given notice under Rule 193, Sir.

SHRI N.N. KRISHNADAS (PALGHAT): Sir, we have been trying to raise a very important matter concerning the people of Kerala in the House. As you mentioned from the Chair right now, it could not be possible to raise the same in a good manner in the House, Sir.

MR. SPEAKER: For which, some introspection may be made.

SHRI N.N. KRISHNADAS (PALGHAT): This is a clear case of discrimination against the people who have been trying their level best in terms of national integrity of our country, and I am referring to the people of Kerala.

Sir, Kerala is a food deficit State and there is an agreement from 1965 onwards to provide sufficient food grains for the PDS in the State of Kerala. Many a time, on the floor of this very same House, a lot of Ministers have mentioned that Kerala has a very good PDS, which is existing in the country, but unfortunately, the Union Government with a political vengeance cut short the food grains supply to Kerala involving the APL as well as BPL card holders.

The second thing that we would like to mention is that the total electricity allocated to the Kerala State from the unallocated quota has been completely cut short due to political vengeance. That is the only one reason for this. Due to shortage of rain, the State of Kerala is facing acute shortage of power. It is due to natural causes like less rain. What is the purpose of the Union Government keeping the unallocated quota of power with it? It is being done due to political vengeance.

The third point is

MR. SPEAKER: This is not a debate; I have already allowed you to speak for more time. [r22]

(s1/1225/kmr/mm)

SHRI N.N. KRISHNADAS (PALGHAT): My third point, Sir, is when the hon. Prime Minister visited Kerala he mentioned that eight IITs will be set up in different parts of the country during the Eleventh Plan period. Out of them one should be set up in Kerala. (Interruptions)

MR. SPEAKER: Hon. Members who wish to join him may send their names in writing.

...(Interruptions)

MR. SPEAKER: Please listen to the Chair for a change. You are abusing me. You do not cooperate with me at all. It is very easy to abuse.

SHRI N.N. KRISHNADAS (PALGHAT): Sir, I am a very obedient Member.

MR. SPEAKER: I know how obedient you are. You have to certify yourself.

Although the House has not functioned properly, this is the fourth time that this issue has been allowed to be raised.

...(Interruptions)

MR. SPEAKER: Will you please sit down? I would not tolerate this any more. Since I am being abused right and left, I have started it yesterday and I will continue it. Shri Ajay Kumar, it is your turn today. If you do not sit down, I will immediately take action. If you do not take your seats, I will immediately take action. I have not called any one of you. I have called Mr. Krishnadas and he has been given a full hearing.

...(Interruptions)

MR. SPEAKER: I humbly appeal to the leader of the party Mr. Acharia. Please tell me if this is the way the House is to run.

SHRI N.N. KRISHNADAS (PALGHAT): Sir, you allowed me to speak. Let me complete my submission. Let me please conclude.

This kind of discrimination due to political vengeance â€¦

MR. SPEAKER: This is the fourth time you are saying. No more to be recorded. Dr. Sarma now.

*(Interruptions)\* â€¦ (Not recorded)*

MR. SPEAKER: Nothing is being recorded.

*(Interruptions)\* â€¦ (Not recorded)*

MR. SPEAKER: This is the cooperation I am receiving.

*(Interruptions)\* â€¦ (Not recorded)*

MR. SPEAKER: I know, elections have come too near.

*(Interruptions)\* â€¦ (Not recorded)*

MR. SPEAKER: Does the Minister want to say something?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): Yes, Sir.

MR. SPEAKER: Listen to him. You wanted him to respond and he is responding. But you must go to your respective seats first. You cannot stand in the aisles. And listen to him. Everybody must go to his or her own seat.

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\* Not recorded

SHRI VAYALAR RAVI: Sir, with your permission I am willing to respond as they demanded. Their demand has been raised here and raised outside also. We are very much concerned. The Minister also replied. The hon. Members are not satisfied. I can really assure them that I will convey the sentiments expressed by the Members here to the Prime Minister for whatever way he can react to them.

MD. SALIM (CALCUTTA – NORTH EAST): This is a bureaucratic response.

MR. SPEAKER: Do not record anything.

*(Interruptions)\* â€¦ (Not recorded)* [\[KMR23\]](#)

{t/1230/spr}

**12.30 hours rs.**

*(At this stage, Shri Basu Deb Acharia and some other  
hon. Members left the House.)*

MR. SPEAKER : It is not recorded. Nothing is recorded. Why are you taking the trouble?

*(Interruptions)\* â€¦ (Not recorded)*

